NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

43) C.P.(IB)/404(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: DBS BANK INDIA LTD

V/s

JOSEPH JOHN PARAKKOTT

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **– 13.01.2023**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/